

(b) whether his attention has also been drawn to the report appearing in the Hindustan Times on 1st July, 1985 to the effect that Supreme Court has said that Government should consider that part of the Evidence Act which fixes the responsibility for proving the crime and if so, the action taken in this regard; and

(c) when was the report of the Law Commission received by Government and when the above statement of the Supreme Court came to their notice?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ): (a) Yes, Sir. The Law Commission, in the 113th Report entitled "Injuries in police custody: suggested Section 114B, Evidence Act", has recommended that in a prosecution of a police officer for an offence constituted by an act alleged to have caused bodily injury to a person who was in police custody, the court may presume that the injury was caused by the police officer having custody of that person during that period.

(b) and (c). The Law Commission submitted the above Report by taking note of the observations of the Supreme Court in the case referred to in the report appearing in the Hindustan Times. The Law Commission's Report has been received on 30th July, 1985. A decision regarding the implementation of the recommendations of the Law Commission will be taken after consulting the Ministries/Departments concerned.

[English]

#### Plan for Development of Tribal Areas

2176. SHRI GIRIDHAR GOMAN-  
GO: Will the Minister of COMMUNI-  
CATIONS be pleased to state:

(a) the schemes and programmes prepared and approved for the year 1985-86 for development of tele-communications and postal services in the tribal areas of Orissa; and

(b) whether funds have been earmarked by his Ministry/Orissa Circle to avoid diversion of funds?

THE MINISTER OF STATE OF  
THE MINISTRY OF COMMUNI-  
CATIONS (SHRI RAM NIWAS  
MIRDHA):

#### TELECOM.

(a) On the Telecom side 9 telephone exchanges of 25 lines capacity each are proposed to be commissioned and 625 lines will be added to the existing exchanges in the tribal areas. 50 Long Distance public Telephones are proposed during 1985-86 in the tribal areas of Orissa. Jeypre (Koraput) Manual Exchange is to be automatised. Rourkela plant Exchange is being expanded from 2700 to 3000 lines.

#### POSTAL.

On the postal side the following development schemes are approved:

- (i) Opening of 50 Rural Branch Post Offices subject to lifting of economy orders banning creation of new Posts;
- (ii) Construction of office building at Rourkela.
- (ii) Construction of 8 staff quarters at phulbani.

(b) Funds required for the above works will be met from the lump-sum grant allocated to the Postal and Telecom Circles by Directorate for each year.

#### Targets for Oil Production

2178. SHRI JAGANNATH PATT-  
NAIK: Will the Minister of  
PETROLEUM be pleased to state:

(a) the targets fixed by Government for oil production during the Sixth Five Year Plan;